

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 86/15	TP 13/17	Hearing	433(e) / 433(f)	Sree Electricals & Engineers(India) Pvt. Ltd. Vs Tulip Data Centre Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Sangath Bayal
Advocate

petition

[Signature]

Srinivas Deshingkar
ORDER
Shree Electrical
Engg (P) Pvt. Ltd

[Signature]

Counsel for petitioner is ~~present~~ ^{M.D.} He reported that, he has obtained information from the ROC, Karnataka, Bangalore that, Respondent company has not filed balance sheet and other papers for the year ending 31/03/2013. Counsel further submitted that, he would file necessary information/papers in the Registry. Counsel ^{is} directed to file correct address of the Respondent and further he has directed to comply the provisions of I & B Code. List it on 26/07/2017.

[Signature]
Member (J)

[Signature]
Member (T)